



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 1:15 PM AND WILL
SIT AFTER RISING OF THE LARGER BENCH
COMPRISING OF HONOURABLE THE CHIEF JUSTICE,
HONOURABLE MR. JUSTICE N.K. SINGH AND
HONOURABLE MR. JUSTICE M.R. PATHAK, IF
TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/129/2021 FIXED	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	WITH I.A.(Civil)/929/2021 in WA/129/2021	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
2	WA/125/2021	RAJA SARMA @ RAJA SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
3	WA/127/2021	JULEE SINHA @ JULEE SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
4	WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/928/2021 in WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
5	WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH

	WITH I.A.(Civil)/956/2021 in WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
6	WITH WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/958/2021 in WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH
7	WITH WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1002/2021 in WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
8	WITH WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1008/2021 in WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
9	WITH WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1012/2021 in WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
10	WP(C)/432/2021 FIXED	THE UNION OF INDIA AND 2 ORS Versus BRIJ MOHAN AGARWAL, MES NO. 462243	MR H GUPTA MS. R M SARMAH	
11	WA/9/2022 FIXED, WITH WA/45/2014 (D/O)	PRANITA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, AG MR. S K MEDHI SC, PWD
12	WITH Review.Pet./150/2019	THE ALL ASSAM WORK CHARGE EMPLOYEE ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 833 ORS	MR N DUTTA MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N BARUAH MR. M DEWAN MR. M DEWAN	GA, ASSAM MR. R BORPUJARI, SC, FINANCE SC, SOCIAL WELFARE
13	WITH WA/1/2022	UJALA NARZARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD	GA, ASSAM SC, AG SC, BTC SC, PWD
14	WA/237/2022 CAVT. NO.06652/022, FIXED	THE INDIAN OIL CORPORATION LTD. AND ANR Versus SANATAN NATH AND 2 ORS.	MR D K SARMAH MS. A TALUKDAR	MR. J PATOWARY MR. N K KALITA SC, REVENUE FOR CAVEATOR
15	WITH WA/200/2022 CAVT. NO. 06652/022,	JADAB BORAH Versus SANATAN NATH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR

16	WA/264/2022 FIXED	HILAL UDDIN BARBHUIYA AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
17	WA/330/2022 FIXED	NAZIM UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
18	WA/333/2022 FIXED	DEEPAK DAMANI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE
19	WA/334/2022 FIXED	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE SC, I O C
20	WP(C)/4100/2022 FIXED	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. A GANGULY MR. A DHANUKA ASSTT.S.G.I.
ORDERS				
21	PIL/78/2021 FIXED	AZMOL HAQUE BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM MR. JUNM LASKAR (R-7) MS N KHATUN (R-7) SC, P H E
22	Mat.App./7/2022 FIXED, WITH LCR WITH I.A.(Civil)/2273/2022 in Mat.App./7/2022	ADHIR CHANDRA DAS Versus SMT. RAKHI DEY SMT. RAKHI DEY Versus ADHIR CHANDRA DAS	MR G N SAHEWALLA MR. B C DAS	MR. B C DAS MR M SAHEWALLA
23	PIL/21/2022 FIXED	DR. BHASKAR JYOTI GOGOI Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. K K DUTTA	SC, NHAI ASSTT.S.G.I. SC, PWD
24	CRP/81/2022 FIXED	MR. KEVIZATHI SESA Versus THE STATE OF NAGALAND AND 4 ORS.	MR LIMAWAPANG MR. A K RAY MR. I GOGOI MISS T DAS	ADDL. AG, NAGALAND
25	WA/132/2022 FIXED	K. SUANTHANG Versus STATE BANK OF INDIA AND 5 ORS.	MR. K DEKA MS N KALITA	MR S S SHARMA MR. H BURAGOHAIN
26	I.A.(Civil)/2348/2022 FIXED, CAVT./167/2022 in WA/255/2022 WITH WA/255/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR. B THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR MR B D DAS SC, BTC FOR CAVEATOR
27	I.A.(Civil)/2937/2022 FIXED in WA/11019/2022 WITH WA/11019/2022 (Filing Number)	ASSAM POWER DISTRIBUTION COMPANY LIMITED . Versus POWER GRID ASSOCIATE . ASSAM POWER DISTRIBUTION COMPANY LIMITED . Versus POWER GRID ASSOCIATE . E	MR. P N GOSWAMI MR. S P SHARMA MR B CHOUDHURY MR. K P PATHAK MR. P N GOSWAMI	
HEARING				
28	W.P.(CrI.)/9/2017 FIXED	SMT. BOHAGI CHUTIA and ANR. Versus THE UNION OF INDIA and 9 ORS.	MR.A C BORBORA MR.N SAIKIA MR.M DAS MR.M SMITH MR.N SAIKIA	MR. S C KEYAL GA, ASSAM C.G.C. MRS.A DASS ASSTT.S.G.I. GA, AP

<p>29 PIL/55/2017</p> <p>WITH I.A.(Civil)/1923/2020 in PIL/55/2017</p>	<p>STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR. Versus THE STATE OF ASSAM and 9 ORS.</p> <p>THE SECRETARY TO THE GOVT OF ASSAM Versus STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND 10 ORS.</p>	<p>MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR A ATREYA</p> <p>MR. D SAIKIA MS S SARMA (R-3)</p>	<p>MR. B C DAS (R-9) MR. R K D CHOUDHURY (R-1,2,4,5,6 and 7) GA, ASSAM MR. P DAS MR S SARMA MR. T C CHUTIA MR. B D GOSWAMI MR. B GOGOI MS. A DAS MR. A D CHOUDHURY(R-9 AND 10) MR. A S DHILLON (R-8) MS S SARMA (R-3) GA, ARUNACHAL GA, MIZORAM SC, HEALTH</p> <p>MR N DUTTA</p>
<p>WITH I.A.(Civil)/2121/2021 in PIL/55/2017</p>	<p>THE SECRETARY TO THE GOVT. OF ASSAM, Versus STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH and CAPACITY BUILDING and ANR.</p>	<p>MR. D SAIKIA MS S SARMA (R-3)</p>	
<p>30 WA/233/2018 WITH WP(C)/5324/2012 (D/O)</p>	<p>THE STATE OF ASSAM and 6 ORS Versus RELIEF FAMILIES WELFARE SERVICE SOCIETY and 2 ORS</p>	<p>MR. D SAIKIA MR. H RAHMAN MR. B GOGOI ADDL. AG, ASSAM</p>	<p>MR. M SARANIA (R-1&3) MR. S U AHMED MS. SUSENTETLA (R-1&3)</p>
<p>31 WA/320/2018</p> <p>WITH I.A.(Civil)/3880/2018 in WA/320/2018</p>	<p>THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO-ORDINATION COMMITTEE AND 19 ORS</p>	<p>MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SR. ADDL.A.G. ASSAM SC, FINANCE SC, REVENUE</p>	<p>MR. A K HUSSAIN (R1-R19) MR. B HUSSAIN (R1-R19) MR A HAQUE (R1-R19)</p>
<p>32 WA/236/2018 FIXED</p> <p>WITH I.A.(Civil)/3004/2018 in WA/236/2018</p>	<p>THE STATE OF ASSAM AND 5 ORS Versus KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO-ORDINATION COMMITTEE AND 19 ORS</p>	<p>MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SC, FINANCE SC, REVENUE</p>	<p>MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM</p>
<p>33 Mat.App./67/2019 FIXED, WITH LCR</p>	<p>DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS</p> <p>DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS</p>	<p>MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI</p> <p>MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI</p>	<p>GA, MIZORAM</p>
	<p>JAYANTA DEY Versus SMTI. ARUNDHUTI DEY</p>	<p>MS. S SARMA MR. J ROY</p>	<p>MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MR. T BARUAH FOR CAVEATOR</p>

34	PIL/10/2020	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS A BORGHAIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
35	WA/122/2021	THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS Versus PRINCE WAZIM A. MAJUMDAR AND ANR	MRS. R BORAH MR. P BHOWMICK MR. D BORAH	MS. S B CHOUDHURY
36	WA/173/2021	PRABHAKAR DAS AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. P S BHATTACHARYYA (r-1,2) MR A SHARMA (R-3,4) ASSTT.S.G.I.
37	WP(C)/3091/2021 FIXED	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	MR. A SATTAR MR. U K NAIR MR F HAQUE MR H GUPTA (R-1 TO 4) MR. M P SARMA MR H K BARUAH ASSTT.S.G.I.
WITH				
38	WP(C)/1886/2020	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN MR. A MANNAF	S N SARMA (R-5) MR. A SATTAR (R6) MR. M NATH MRS. A GAYAN MR. A ROY MR. A SARMA (R-5) MR F HAQUE (R6) MR. A BHATTACHARJEE MR. K KALITA (R-5) MR H K BARUAH (R6) MR. C BASUMATARY (R-5) ASSTT.S.G.I.
WITH				
39	WP(C)/2914/2021	MUSSTT AMBIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. A CHETRY MR F HAQUE MR A CHAKRABORTY	MR. A MANNAF MS. B SARMA (R-1,3,4,5) ASSTT.S.G.I.
40	W.P.(CrI.)/7/2022	MINTU BARUAH @ MAINA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K GOGOI	GA, ASSAM
41	WA/85/2022 CAVT./117/2021	SANJAY KUMAR JALAN AND 3 ORS. Versus M/S M P JALAN AND 5 ORS. A	MR. K N CHOUDHURY MR B K MISHRA MR. S ISLAM MR A HAWARI	MR G RAHUL MR. D M NATH (R-2) FOR CAVEATOR
42	WA/110/2022 FIXED	MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS .	MR. S K MEDHI	SC, HIGHER EDU MRS. R DEVI (r-6) MR. J LASKAR (R-5) MR F Z MAZUMDER (r-6) MR R DAS
43	WA/114/2022 FIXED	THE STATE OF ASSAM AND ANR. Versus AJIT SONOWAL AND 3 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK SC, FINANCE	GA, ASSAM SC, AG MR. P J SAIKIA MR S BORTHAKUR MR. L N DIHINGIA SC, P H E
44	WA/184/2022	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, ELEM. EDU GA, ASSAM
45	WA/243/2022	PRATAP CHANDRA NAYAK, FORCE NO. 850872588 ASSISTANT SI/GENERAL DUTY Versus THE UNION OF INDIA AND 4 ORS. B	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	MR. K K PARASAR ASSTT.S.G.I.
<u>STAY MATTERS</u>				
46	WP(C)/708/2022	THE UNION OF INDIA AND 2 ORS Versus GANGADHAR DUTTA	MR S CHAKRABORTY	DR G J SHARMA MR M CHANDA MR S NATH

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
11)	MR A CHANDRAN	21-11-2022	To	22-11-2022
12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
14)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
15)	MR B SINHA	19-11-2022	To	03-12-2022
16)	MR. S BANIK	21-11-2022	To	22-11-2022
17)	MR. M SARANIA	21-11-2022	To	25-11-2022
18)	MR. S P ROY	21-11-2022	To	08-12-2022
19)	MR S S SHARMA	21-11-2022	To	25-11-2022
20)	MS L SHARMA	21-11-2022	To	25-11-2022
21)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
22)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,22nd November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 2:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM

**RESPECTIVE DIVISION BENCH-I, DIVISION BENCH-II
AND THE SINGLE BENCH OF HONOURABLE MR. JUSTICE
M.R. PATHAK WILL SIT AFTER RISING OF THIS BENCH,
IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL(Suo Moto)/3/2021	XXXX Versus THE ADVOCATE GENERAL, ASSAM AND ANR.	SC, GHC	MR. R K D CHOUDHURY, A.S.G.I. ADVOCATE GENERAL, ASSAM AG, MIZORAM AG, NAGALAND AG, ARUNACHAL PRADESH PRESIDENT G.H.C BAR ASSO.
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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
11)	MR A CHANDRAN	21-11-2022	To	22-11-2022
12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
14)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
15)	MR B SINHA	19-11-2022	To	03-12-2022
16)	MR. S BANIK	21-11-2022	To	22-11-2022
17)	MR. M SARANIA	21-11-2022	To	25-11-2022

18)	MR. S P ROY	21-11-2022	To	08-12-2022
19)	MR S S SHARMA	21-11-2022	To	25-11-2022
20)	MS L SHARMA	21-11-2022	To	25-11-2022
21)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
22)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER**

**THIS BENCH WILL RISE AT 1:15 PM AND WILL
SIT AGAIN AFTER RISING OF THE LARGER BENCH
COMPRISING OF HONOURABLE THE CHIEF JUSTICE,
HONOURABLE MR. JUSTICE N.K. SINGH AND
HONOURABLE MR. JUSTICE M.R. PATHAK, IF
TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2150/2019 FIXED, WITH LCR	ANOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MD. A MATLIB	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/2177/2019 FIXED, WITH LCR	HASINA KHATOON Versus UNION OF INDIA AND 5 ORS	MR. B BANERJEE MR. S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ADMISSION</u>				
3	WP(C)/1380/2018 FIXED, WITH LCR	SIDDIQUE ALI Versus THE UNION OF INDIA AND 5 ORS.	MS S RAHANA MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
4	WP(C)/3149/2018 FIXED, WITH LCR	MAINUL HAQUE @ MOIN UDDIN Versus THE UNION OF INDIA and 6 ORS.	MR J C DAS MR. S TAI MR D HAZARIKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

5	WP(C)/1603/2019 FIXED, WITH LCR	IJJAT ALI Versus THE UNION OF INDIA AND 7 ORS	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/6536/2022 FIXED, WITH LCR	MD. MUJAHIL ALI @ MD. MAJHIL ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
HEARING				
7	WP(C)/1891/2008	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
8	WITH WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR.U K NAIR MR.M SMITH	SC, CBSC SC, EDU
9	WITH WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
10	WA/52/2018 CAVT. NO.0105/2018	ARNAB KUMAR KALITA AND 5 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D J DAS MR. D DEKA	SC, A I C T E MR. S SAIKIA MR. A DAS MR. B CHOUDHURY MR. B GOGOI MR. A CHAMUAH SC, D U MR. L P SHARMA SC, G U SC, U G C SC, A S T U SC, HIGHER EDU
11	WP(C)/3218/2018 WITH LCR	MUSSTT. RABIYA KHATUN AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS. P PHUKAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/7107/2018 WITH LCR	MOINUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR S HOQUE MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	ITA/11/2019	PRINCIPAL, COMMISSIONER OF INCOME TAX Versus SHRI ANANTA CHARAN NAYAK	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR. S SARMA MR. D K BAGCHI	MR R GOENKA MR R GOENKA MR. U K BORTHAKUR MR A GOENKA MR A GOENKA
14	Review.Pet./85/2021 WP(C)/3091/2017 (D/O)	HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	Co.App./1/2022	M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR J ROY MR D DAS MR H M R HOQUE	

STAY MATTERS

16	WP(C)/5707/2019 WITH LCR	MD JAMIR UDDIN @ JAMIR UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/4301/2020 WITH LCR	REZIA KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
11)	MR A CHANDRAN	21-11-2022	To	22-11-2022
12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
14)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
15)	MR B SINHA	19-11-2022	To	03-12-2022
16)	MR. S BANIK	21-11-2022	To	22-11-2022
17)	MR. M SARANIA	21-11-2022	To	25-11-2022
18)	MR. S P ROY	21-11-2022	To	08-12-2022
19)	MR S S SHARMA	21-11-2022	To	25-11-2022
20)	MS L SHARMA	21-11-2022	To	25-11-2022
21)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
22)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6/2011 FIXED	SRI DILIP KUMAR SINHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.M CHANDA MR.S CHOUDHURY	SC, FINANCE & TAXATION GA, ASSAM SC, APSC MS.M BHATTACHARJEE SC, PWD
2	WITH WP(C)/6700/2010	JOYDEEP NATH and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M CHANDA MR.S CHOUDHURY	SC, APSC SC, F.DEPTT. SC, PWD
3	WP(C)/2999/2020 FIXED	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
4	WP(C)/3129/2020 FIXED	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/1508/2020 in WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
5	WP(C)/3482/2020 FIXED	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus TABURAM PEGU AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM

	WITH I.A.(Civil)/57/2021 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
6	WP(C)/4319/2021 FIXED	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1945/2021 in WP(C)/4319/2021	KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	WITH I.A.(Civil)/2070/2021 in WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
7	WP(C)/5345/2021 B/O	AHMED HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
ORDERS				
8	WP(C)/5575/2014 FIXED	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
HEARING				
9	WP(C)/7540/2017 PART-HEARD, FIXED	UTPAL RAJCONWAR Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MR.P P BARUAH MR.S TAI MR.R SARMA	SC, DIB. UNIVERSITY
10	WITH WP(C)/5044/2017	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY
11	WP(C)/613/2013 WITH LCR	THE DIRECTOR and ANR. Versus JITEN DAS and 15 ORS	MR.B C PATHAK MS. R B BORA MR.B PATHAK MS.B KAMAN	MR. M K SARMA (r-1 to 14) MS.P GOGOI MR.I F ALI MR.A AHMED MS.J DUTTA MS.P KALITA
12	WP(C)/7682/2016 FIXED	DIGANTA HALOI Versus NUMALIGARH REFINERY LTD and 4 ORS.	MR.N DUTTA MR.R B GOHAIN MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN	MR.R ISLAM(R-5) MR.U K NAIR(R-5) MS.A VERMA(R-5) MS.S KHANIKARR-5 MS.P BORGOHAIN(R-5)
13	WITH WP(C)/6151/2016 CAVT. NO. 1084/2016	PANKAJ BORO Versus NUMALIGARH REFINERY LIMITED and 4 ORS	MR.R SARMA MR.K GOSWAMI MR.J GOGOI	MS.S KHANIKAR FOR CAVEATOR MR.K K NAIR (FOR CAVEATOR) MRS A VERMA (FOR CAVEATOR)
14	WP(C)/3900/2017 WP(C) 703/2022 WP(C) 4291/2018(BOTH D/O)	RAFIQUL HUSSAIN and 3877 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR.B J TALUKDAR MR. D J DAS MS N MAHANTA MS.N DAS MR.D K ROY	SC, WATER RESOURCE

WITH
I.A.(Civil)/1330/2022
in WP(C)/3900/2017

AVTAR SINGH
Versus
THE STATE OF ASSAM AND 3 ORS

MR. B K GOGOI

SC, WATER RESOURCE

15 **WITH**
WP(C)/5823/2021

PRANJAL KALITA AND 510 ORS
Versus
THE STATE OF ASSAM AND 16 ORS

MR. K N CHOUDHURY
MR. R M DEKA
MR. K M HASSAN
MR. D J DAS
MS N J BEGUM

GA, ASSAM
SC. WATER RESOURCE
DEPTT.

16 WP(C)/7194/2017
FIXED

BHARAT CH. BARUAH
Versus
THE STATE OF ASSAM and 5 ORS

MRS A BUJARBARUAH
MS.A BARUAH

SC, HEALTH
SC, BTC

17 **WITH**
WP(C)/703/2018

JUNAS DAIMARI AND ANR
Versus
THE STATE OF ASSAM AND 3 ORS

MRS. A BUJARBARUAH
MS. D. BUJARBARUAH
MS. R BORGHAIN

SC, HEALTH
SC, BTC

18 WP(C)/913/2018
B/O

RANJIT KR KAKOTY
Versus
THE UNION OF INDIA AND 5 ORS.

MR. A K DUTTA
MR. B PURKAYASTHA
MR. B ZAMAN

MR. A L MANDAL
MR. P DEKA (R2 TO 5)
MR. W SHARMA (R2 TO 5)
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
11)	MR A CHANDRAN	21-11-2022	To	22-11-2022
12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
14)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
15)	MR B SINHA	19-11-2022	To	03-12-2022
16)	MR. S BANIK	21-11-2022	To	22-11-2022
17)	MR. M SARANIA	21-11-2022	To	25-11-2022
18)	MR. S P ROY	21-11-2022	To	08-12-2022
19)	MR S S SHARMA	21-11-2022	To	25-11-2022
20)	MS L SHARMA	21-11-2022	To	25-11-2022
21)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
22)	MR. H. BURAGOHAHAIN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday, 22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 1:15 PM AND WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE, HONOURABLE MR. JUSTICE N.K. SINGH AND HONOURABLE MR. JUSTICE M.R. PATHAK, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6080/2021 B/O	NEERAJ SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR H K DAS MR. U PATHAK	SC, SEC. EDU. GA, ASSAM
2	WP(C)/6973/2022 FIXED	AHADUL LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. N H LASKAR	SC, HEALTH
3	WITH WP(C)/6846/2022	MAMSHADUL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, HEALTH AND F W
4	WITH WP(C)/7083/2022	SEGUPTA YEASMIN BORBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR H I CHOUDHURY B B HUSSAIN	DY.S.G.I. SC, HEALTH
5	WITH WP(C)/7167/2022	MIFTAHUL ABED KHAN Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
6	WP(C)/7073/2022 FIXED	HASANUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH K ZAMAN	SC, SEC. EDU. GA, ASSAM
7	WP(C)/7194/2022 WITH WP(C)/3193/2014(D/O) WITH WP(C)/8790/2018(D/O) FIXED	LAKHESWAR DEURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, SEC. EDU.

ORDER (STAY VACATING)

8	I.A.(Civil)/3031/2022 FIXED in WP(C)/5862/2022 WITH WP(C)/5862/2022	SHANKAR ADHIKARY Versus ANIRUDDHA ADHIKARY AND 6 ORS.	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, SEC. EDU. GA, ASSAM
		ANIRUDDHA ADHIKARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM G UDDIN (r-7) MS. P ADHIKARI (r-7) MR A K AZAD (r-7)
ADMISSION				
9	WP(C)/150/2014 FIXED	SMTI SABITA MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MS.G DEKA MS.K KHAN MS.A DAS	SC, DIMA HASAO SC, EDU
10	WP(C)/5883/2015 FIXED	MD. ZAKIR HUSSAIN Versus THE REGISTRAR and ANR,	MR.S S S RAHMAN MR.S B RAHMAN MR.M R SODIAL	SC, G U
11	WP(C)/978/2017 B/O	PRASANTA NARZARY and 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MRS.P B HAZARIKA MR.S ALI	GA, ASSAM(R-1) SC, ELEMENTARY EDUCATION(R-2&6) SC, BTCR-4and5 SC, FINANCE(R-3)
12	WP(C)/3223/2019 FIXED	ABDUL HAKIM Versus THE STATE OF ASSAM AND 3 ORS.	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, HIGHER EDU MR. T C CHUTIA (SC, SEBA)
13	WP(C)/1509/2021 B/O	RINA KHANIKAR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU MR. A DEKA (R-5,6) MR N KALITA (R-5,6,7) MR. M DEWAN (R-5,6,7)
14	WP(C)/3220/2021 B/O	ALPANA POWGAM Versus THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU MR. A DEKA (R-6,7)
15	WP(C)/3657/2021 B/O	JAYANTA HATIBARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MR. A DEKA MR. A DEKA
16	WP(C)/3856/2021 B/O	BONTI DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM MR. A DEKA MR. A DEKA
17	WP(C)/4241/2021 FIXED	MD. BADAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. A R SIKDAR (R-6) MD A ALI (R-6) M M ZAMAN (R-6)
18	WP(C)/4701/2021 B/O	MINAKUMARI GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MR. A DEKA (R-6,7)
19	WP(C)/4867/2021 FIXED	SAFIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI	SC, ELEM. EDU GA, ASSAM SC, AG
20	WP(C)/481/2022 CAVT. NO.00312/022, B/O	MD. ABDUL JABBER CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	MR. U K GOSWAMI (R-5) U PRASAD (R-5) SC. EDU. FOR CAVEATOR
21	WP(C)/2722/2022 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	SC, SEC. EDU. GA, ASSAM
22	WP(C)/3639/2022 FIXED	MEHBUB ALAM MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, EDU

23	WITH WP(C)/1064/2017	DEEPA DEY Versus THE STATE OF ASSAM and 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. R ALI MS. F BEGUM	GA, ASSAM MR. P N GOSWAMI (SC, PHE DEPARTMENT)
24	WITH WP(C)/1562/2018	DILSHAD AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. H R A CHOUDHURY MR. F U BARBHUIYA MR. A M AHMED	MR. S S ROY (GA, ASSAM) SC, WATER RESOURCE
25	WITH WP(C)/1446/2019	KIRAN MUDOI Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. N HAQUE MR. S R BARBHUIYA MR. M HUSSAIN	GA, ASSAM
26	WITH WP(C)/3245/2019	DIPAK GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM
27	WITH WP(C)/4114/2019	PANKAJ PHUKON Versus THE STATE OF ASSAM AND 7 ORS.	MR. D BORUAH MR. L N DIHINGIA	SC, ELEM. EDU GA, ASSAM
28	WITH WP(C)/7872/2019	BEDABROT SAIKIA Versus THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT AND 5 ORS.	MR. A SARMA MR. J P CHOUHAN	SC, PNRD GA, ASSAM
29	WITH WP(C)/7947/2019	SARASWATI SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM
30	WITH WP(C)/1646/2021	BHASKAR KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. J RAHMAN MR. R ISLAM	SC, SEC. EDU. GA, ASSAM
31	WITH WP(C)/5883/2021	DEBANANDA BHARALI Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION
32	WITH WP(C)/6114/2021	SUHEL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
33	WITH WP(C)/268/2022	BABUL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	GA, ASSAM MR. J K PARAJULI, JR. GA, ASSAM (R-1,4) MR. N UPADHAYAY, SC, IRRIGATION DEPTT. (R-2) MR. R BORPUJARI, SC, FINANCE (R-3)
34	WITH WP(C)/1386/2022	KAMAL DIHINGIA Versus THE STATE OF ASSAM AND 4 ORS	MR. F A LASKAR MR. D H MOZUMDER	GA, ASSAM MS. D S NEOG SC, IRRIGATION
35	WITH WP(C)/1792/2022	SHARIFUL ISLAM AKAND Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A U AHMED MS. H SARMA	SC, SEC. EDU. GA, ASSAM
36	WITH WP(C)/3168/2022	BIKRAM NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. C BORUAH MR. R BORO MR. A BORUAH	GA, ASSAM MR. K GOGOI, SC, HIGHER EDUCATION DEPARTMENT SC. EDU.

37	WITH WP(C)/5031/2022	MITHUN ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, SEC. EDU.
38	WITH WP(C)/6798/2022	MALIN NATH Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU SC, P AND R.D. GA, ASSAM
39	WITH WP(C)/6877/2022	SHEIKH MD. SAIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
40	WITH WP(C)/7095/2022	KASHMIRI DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR M TALUKDAR MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	GA, ASSAM
41	WP(C)/4175/2022 B/O	MAINUL HOQUE SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, ELEM. EDU GA, ASSAM
42	WP(C)/5072/2022 FIXED	SAILENDRA CH. RAY AND 6 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, ELEM. EDU GA, ASSAM
43	WP(C)/5525/2022 CAVT. NO.09122/022, FIXED	SANJIB KUMAR TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. P K GOSWAMI MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY	SC, SEC. EDU. MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM FOR CAVEATOR
<u>BAIL HEARING (BA)</u>				
44	Bail Appln./2663/2022 WITH SCAN COPY OF CASE RECORD	AJAY JAISWAL Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. S ROY MR. M H LASKAR MR. M A CHOUDHURY	SC, NCB
<u>ORDERS</u>				
45	I.A.(Civil)/2155/2020 FIXED in WP(C)/5217/2017 WITH WP(C)/5217/2017 CAVT. NO. 1181/17	NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS. MD. NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MS L HMAR MR H R A CHOUDHURY DR.B AHMED MR. I H SAIKIA MR. B PURKAYASTHA MR. M R CHOUDHURY MR.S SUTRADHAR MS L HMAR	MR. S C KEYAL SC, ASSAM UNIVERSITY MR S DEY (R10) MR. N DHAR (R10) MR.T ROY MS.B SARKAR MR.S K GHOSH(R-8) MR. S S ROY (SC, NCTE) MS.F AHMED(R-8) MR.S DEY SC, SECONDARY EDUCATION FOR CAVEATOR MR.S C KOYAL SC, ASSAM UNIVERSITY
46	WITH WP(C)/4291/2017	BIJON NATH Versus THE STATE OF ASSAM and 6 ORS.	MR G N SAHEWALLA MR.A K DUTTA MRA R BHUYAN MR. B PURKAYASTHA	MR.S K DAS(R-7) MR. I ALAM (R4) MR.S S ROY(R-4) MRR KARIM(R-7) SC, SECONDARY EDUCATION SC, ASSAM UNIVERSITY

47	WITH WP(C)/4480/2017	AMALENDU DEBNATH Versus THE STATE OF ASSAM and 7 ORS.	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.S C KEYAL MR.S K DAS(R-7) MR.S K GHOSH(R-6) MR. I ALAM (R4) MR.S S ROY(R-4) MS.F AHMED(R-6) MR R KARIM(R-7) SC, SECONDARY EDU SC, ASSAM UNIVERSITY
48	WITH WP(C)/4442/2020	DINA NATH KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. S SUTRADHAR	MR. A DEKA (R-7) MR. A DAS MR. I. ALAM, SC, N C T E MR P P PHUKAN (r-6) SC, EDU MS A B PHUKAN (r-6) SC, G U
49	WP(C)/3904/2021 B/O	ARJUN DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
50	WP(C)/6922/2021 B/O	DEB DAS SAHA Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
51	WP(C)/2472/2022 FIXED	MRS. RITA BEYPI Versus THE STATE OF ASSAM AND 6 ORS	MR. N BARUAH MR. R J DAS	SC, HIGHER EDU MR. K N CHOUDHURY (r-6) MR. S K DEORI(R-7) MS. SOMILA(R-7) MR. D J DAS (r-6) MS N MAHANTA (r-6)
52	WITH WP(C)/4428/2021	MANTU MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA	MR. M K CHOUDHURY (R-3,4,5) MR P BHARDWAJ (R-3,4,5) SC. EDU.
53	WP(C)/4047/2022 B/O	SITHUL KANTI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	SC, SEC. EDU. MR A BHATTACHARYA GA, ASSAM MR. S D PURKAYASTHA (r-6) MR S CHOUDHURY (r-6)
54	WP(C)/5231/2022 FIXED	DR. ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM MR. R BORPUJARI (r-5) MRS DIPANJALI BORPUJARI (r-5) SC, HEALTH
55	WITH WP(C)/8292/2019	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MS. M K BROWN	MR. R BORPUJARI SC, HEALTH
56	WITH WP(C)/228/2020	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MS. J KONWAR	MS. M BARMAN MR. M ISLAM SC, HEALTH
57	WP(C)/6459/2022 B/O	DR. ANIRVANA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	SC, SEC. EDU. GA, ASSAM

HEARING

58	WP(C)/3062/2014	DR SRI NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV A M BUZARBARUAH MR A KALITA M CHOUDHURY MR. M MAHANTA A GOGOI MR. P K MUNIR I F ALI	K DUTTA J CHUTIA SC, EDU SC, K A A C AG, ASSAM
	WITH MC/2565/2014 in WP(C)/3062/2014	KARBI ANGLONG AUTONOMOUS COUNCIL, DIPHU and ANR. Versus DR. NIRAB KUMAR SARMAH	A GOGOI MR I F ALI M CHOUDHURY	K DUTTA MR J CHUTIA SC, EDU SC, K A A C
59	WP(C)/1924/2017	SOLEMAN KHANDAKER Versus THE STATE OF ASSAM and 5 ORS.	MD.M Z SHAH MR.H A AHMED MR.R ALI MR.P RAHMAN	GA, ASSAM SC, AG MR. R K TALUKDAR (R-4) SC, SECONDARY EDUCATION
<u>STAY MATTERS</u>				
60	WP(C)/6554/2017	JOYNAB NESSA Versus THE UNION OF INDIA and 3 ORS.	MR. A R SIKDAR MR. N AHMED MR. A ALI	GA, ASSAM R-2-4 ASSTT.S.G.I. (R-1)

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
11)	MR A CHANDRAN	21-11-2022	To	22-11-2022
12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
14)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
15)	MR B SINHA	19-11-2022	To	03-12-2022
16)	MR. S BANIK	21-11-2022	To	22-11-2022
17)	MR. M SARANIA	21-11-2022	To	25-11-2022
18)	MR. S P ROY	21-11-2022	To	08-12-2022
19)	MR S S SHARMA	21-11-2022	To	25-11-2022
20)	MS L SHARMA	21-11-2022	To	25-11-2022
21)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
22)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday, 22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/6956/2022 FIXED	SMT. PROFICIENCY DIENGDOH Versus UNION OF INDIA AND 3 ORS	MS. A HUSSAIN MR R ISLAM MR. H L SHANGREISO	MR. S C KEYAL, SC DRI (R 2-4) DY.S.G.I.
2	WP(C)/6957/2022 FIXED	ADRIAN DIENGDOH Versus UNION OF INDIA AND 3 ORS	MS. A HUSSAIN MR R ISLAM MR. H L SHANGREISO	MR. S C KEYAL, SC DRI (R 2-4) DY.S.G.I.
3	WP(C)/6993/2022 FIXED	BIOLET DURA Versus UNION OF INDIA AND 3 ORS.	MS. A HUSSAIN MR R ISLAM MR. H L SHANGREISO	DY.S.G.I.
<u>ADMISSION</u>				
4	WP(C)/5997/2019 PART-HEARD, FIXED	IMRAN ULLAH Versus THE UNION OF INDIA AND 3 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA	MS. B SARMA ASSTT.S.G.I.
5	WP(C)/3271/2022 FIXED	JAYDEEP GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, FOREST
6	WP(C)/3295/2022 FIXED	JAYDEEP GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, FOREST
<u>ORDERS</u>				
7	WP(C)/3651/2021 FIXED	SABED ALI Versus THE STATE OF ASSAM AND 15 ORS	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI	MR M.NATH (SC, P&RD) GA, ASSAM MR. N UDDIN MR. M ISLAM MR S K CHHETRY
<u>HEARING</u>				
8	WP(C)/5728/2021 FIXED	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
	WITH I.A.(Civil)/922/2022 in WP(C)/5728/2021	SRI BIJU KUMBANG Versus ANJALA BASUMATARY AND 3 ORS	MR. S BARTHAKUR	MR. T J MAHANTA

9	WITH WP(C)/1609/2022	SMT. ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR MR. D GOGOI SC, FOREST
<u>STAY MATTERS</u>				
10	WP(C)/6231/2012	SAILEN KONWAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.S SARMA MS.B BHUYAN	GA, ASSAM
11	WITH WP(C)/6534/2015	JOGESWAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR.V RAJKHOWA MR.S BORTHAKUR	GA, ASSAM
12	WITH WP(C)/2513/2017	DULU AHMED Versus THE STATE OF ASSAM and 3 ORS.	MR R CHAKRAVORTY MR.P K KALITA MR.P K KALITA MR.N DAS MR N Z CHOUDHURY	GA, ASSAM
13	WITH WP(C)/3267/2017	UTPAL BHUYAN Versus THE STATE OF ASSAM and 3 ORS.	MR.S MITRA MR.A MITRA	GA, ASSAM
14	WITH WP(C)/5733/2017	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.R M DEKA MR.D DAS MS.R KAKATI	GA, ASSAM
15	WITH WP(C)/4173/2020	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM
16	WITH WP(C)/4962/2021	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM	GA, ASSAM
17	WITH WP(C)/807/2022	ACHYUT SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA	GA, ASSAM
18	WITH WP(C)/1473/2022	DERAJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. K BORUAH MR G DEKA	GA, ASSAM
19	WP(C)/6220/2022	FAYZ AHMED AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
11)	MR A CHANDRAN	21-11-2022	To	22-11-2022
12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022

13)	MR. S SARMA	21-11-2022	To	24-11-2022
14)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
15)	MR B SINHA	19-11-2022	To	03-12-2022
16)	MR. S BANIK	21-11-2022	To	22-11-2022
17)	MR. M SARANIA	21-11-2022	To	25-11-2022
18)	MR. S P ROY	21-11-2022	To	08-12-2022
19)	MR S S SHARMA	21-11-2022	To	25-11-2022
20)	MS L SHARMA	21-11-2022	To	25-11-2022
21)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
22)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday,22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/64/2020 WITH LCR 6 FILES, P.B.-2	KOLAMANU DOLEY Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
2	Crl.A./207/2020 CRL.A.(J) 41/2019(D/O), WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	SRI DHAN BAHADUR DORJEE Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH, LEGAL AID COUNSEL MS. R DUTTA MS. K DAS	PP, ASSAM
3	Crl.Ref./1/2021 WITH OFFICE NOTE	XXX Versus IN RE - STATE OF NAGALAND AND ANR	MR. T J MAHANTA, SR. ADV	MS. T KHRO
4	Crl.A./162/2021 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2 WITH	JAMER ALI @ JOMER ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	Crl.A./167/2022	MIRAJUL HOQUE Versus STATE OF ASSAM AND 8 ORS.	MRS. K DEVI MR. N K KALITA MS S A KHALIFA	MR H R A CHOUDHURY (R 2,5) MR. A AHMED (R 2,5) MR. I U CHOWDHURY (R 2,5)
6	Crl.A./176/2021 WITH LCR 4 FILES, P.B.-2 WITH I.A.(Crl.)/460/2021 in Crl.A./176/2021	SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM	MD. A H LASKAR MD. A H LASKAR	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
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7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
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13)	MR. S SARMA	21-11-2022	To	24-11-2022
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18)	MR. S P ROY	21-11-2022	To	08-12-2022
19)	MR S S SHARMA	21-11-2022	To	25-11-2022
20)	MS L SHARMA	21-11-2022	To	25-11-2022
21)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
22)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Tuesday, 22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1492/2018 FIXED	ALL ASSAM FISHERY OFFICIALS' TECHNICAL ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM	MR. R K TALUKDAR (SC, APSC) MR. D NATH (ADDL. SR. GA, ASSAM)
	WITH I.A.(Civil)/769/2022 in WP(C)/1492/2018	MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR A HUSSAIN	GA, ASSAM
2	WP(C)/8362/2019 FIXED, WP(C)/8007/2019 (D/O)	NILOTPAL DAS Versus THE STATE OF ASSAM AND 5 ORS.	MS. N K DEVI MR. N A SINGH	SC, AGRI. DEPARTMENT SC, AAU
3	WITH WP(C)/8444/2019	KUSHESWAR KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MS. N K DEVI MR. N ANIX SINGH	SC, AGRI. DEPARTMENT SC, AAU
4	WP(C)/1215/2021 FIXED	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.
	WITH I.A.(Civil)/625/2022 in WP(C)/1215/2021	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS		ASSTT.S.G.I.
5	WP(C)/4818/2021 FIXED	MD ABDUL ALI Versus THE UNION OF INDIA AND 7 ORS	MR S C PANDIT MD S ULLAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/778/2022 FIXED	SAJJADUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC, REVENUE
7	WP(C)/1231/2022 FIXED	BIJON HAPILA Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	SC, P H E SC, NCHAC SC, FINANCE
8	WP(C)/5675/2022 FIXED	M/S SAI ENTERPRISES Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST ASSTT.S.G.I.

9	WITH WP(C)/890/2021	M/S. NEZONE SNACKS Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST MR. S C KEYAL
10	WITH WP(C)/2005/2021	ALSTHOM INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR H GUPTA ASSTT.S.G.I.
11	WITH WP(C)/7065/2021	EMAMI LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
12	WITH WP(C)/234/2022	MARICO LTD Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
13	WITH WP(C)/241/2022	HAMILTON HOUSEWARES PVT LTD (UNIT - II) Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	SC, GST
14	WITH WP(C)/379/2022	OZONE PHARMACEUTICALS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
15	WITH WP(C)/383/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
16	WITH WP(C)/396/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
17	WITH WP(C)/428/2022	DYNA ROOF PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
18	WITH WP(C)/431/2022	ABDOS LAMITUBES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
19	WITH WP(C)/436/2022	M/S AJANTA PHARMA LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	MR. K K PARASAR (r-1 to 4) ASSTT.S.G.I.

20	WITH WP(C)/444/2022	HAVELLS INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
21	WITH WP(C)/605/2022	SUN PHARMA LABORATORIES LTD Versus THE UNION OF INDIA AND 3 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. K GOGOI(R1,R2,R3) ASSTT.S.G.I. SC, FINANCE
22	WITH WP(C)/705/2022	M/S FOCE INDUSTRIES Versus THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND 3 ORS.	MR N DASGUPTA MS P SIKDAR	SC, GST
	WITH I.A.(Civil)/260/2022 in WP(C)/705/2022	M/S FOCE INDUSTRIES Versus THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND 3 ORS	MR N DASGUPTA MS P SIKDAR	SC, GST
23	WITH WP(C)/777/2022	CENTURY PLYBOARDS (INDIA) LTD AND ANR Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
24	WITH WP(C)/779/2022	HYGIENIC RESEARCH INSTITUTE PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	MS P AGARWAL MR. B SINGH	SC, GST MR. C K S BARUAH, CGC ASSTT.S.G.I.
25	WITH WP(C)/946/2022	GENUS POWER INFRASTRUCTURES LTD Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
26	WITH WP(C)/1265/2022	CREATIVE PROPACK LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
27	WITH WP(C)/1280/2022	M/S ACME INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
28	WITH WP(C)/1486/2022	BERGER PAINTS INDIA LIMITED Versus UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. S C KEYAL ASSTT.S.G.I. SC, FINANCE
29	WITH WP(C)/1518/2022	M/S MAA DURGA STEEL Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
30	WITH WP(C)/1530/2022	CAVINKARE PRIVATE LIMITED Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
31	WITH WP(C)/1537/2022	EVEREADY INDUSTRIES INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST SC, FINANCE ASSTT.S.G.I.

32	WITH WP(C)/1572/2022	M/S ADHUNIK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S S ROY ASSTT.S.G.I.
33	WITH WP(C)/1668/2022	HETERO HEALTHCARE LTD Versus THE UNION OF INDIA AND 3 ORS	DR ANKIT TODI	SC, GST
34	WITH WP(C)/1865/2022	DURA ROOF PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
35	WITH WP(C)/1899/2022	MS PITAMBARI PRODUCTS PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
36	WITH WP(C)/3004/2022	M/S SHREE VINAYAK POLYPACK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR H GUPTA ASSTT.S.G.I.
37	WITH WP(C)/3005/2022	M/S SBM ROOFINGS Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
38	WITH WP(C)/4140/2022	M/S AL RODS PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. A K DUTTA ASSTT.S.G.I.
39	WITH WP(C)/4193/2022	M/S. NEZONE INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST
40	WITH WP(C)/4629/2022	M/S POLYCON INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S C KEYAL ASSTT.S.G.I.
41	WP(C)/7123/2022 FIXED	BIKASH TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, P H E
42	WP(C)/7149/2022 FIXED	GAUTAM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, P H E
ORDERS				
43	WP(C)/6003/2022 PART-HEARD, FIXED	DYNA ROOF PRIVATE LTD. AND ANR. Versus PURSHOTTAM GAGGAR AND 4 ORS. B	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	MR. S DUTTA, SR. SC, PNB
	WITH I.A.(Civil)/3058/2022 in WP(C)/6003/2022	PURSHOTTAM GAGGAR Versus DYNA ROOF PRIVATE LTD. AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH	DR. ASHOK SARAF
44	WITH WP(C)/5214/2022	DYNA ROOF PRIVATE LTD. Versus KAMAL KUMAR HARLALKA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, PNB

45	Cont.Cas(C)/49/2021 FIXED	M/S J.A. BROTHERS Versus SH. D S RANA AND 5 ORS	MR. P N CHOUDHURY MR A CHANDRAN MS. K JAIN	MR. D SHARMA (R-2) MR. D BARUAH MR. D BARUAH MR. P GOSWAMI (R-2) MS. N UPADHYAY MR. A I Ali MR. A I Ali S BORA (R-2) MR A BHUYAN (R-2)
HEARING				
46	WP(C)/5118/2014	FIRE MAN-270 SRI TAPAN BUZARBARUAH Versus THE STATE OF ASSAM and 3 ORS,	MR.N K KALITA MR.R TALUKDAR MR.K D SARMA MR.M MAJUMDAR	GA, ASSAM
47	WP(C)/5846/2014 FIXED	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK HEAD OFFICE BHANGAGARH and 2 ORS.	MR.B K BHATTACHARJEE MS.A CHETIA	MR.S SARMA SC, A G V B
48	WP(C)/512/2016	HIMANJAL KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR R CHAKRAVORTY MR M HALOI MR R CHAKRAVORTY MS. T BEGUM	MR. T C CHUTIA MR G KAKOTI (R7) MR. P THAKURIA (R7) MR D K ROY MS. I KAKATI MR. D KHAKHALARY (R7) SC, SOCIAL WELFARE
WITH				
49	WP(C)/7657/2015	MOONMOON SADHANIDAR @ MOONMOON SADHANIDAR NEOG Versus THE STATE OF ASSAM AND 6 ORS	MR. R ALI MR. M R CHOUDHURY MS. J CHETIA	MR.M DUTTAR-3 - 7 SC, SOCIAL WELFARE MR.N UDDIN(R-3 - 7) MS.S HALAI(R-3 - 7)
WITH				
50	Cont.Cas(C)/12/2018	HIMANJAL KALITA Versus MINAKSHI SUNDARAM	MR R CHAKRAVORTY MR M HALOI MS. T BEGUM	MR. B GOSWAMI MR. P KAKATI
51	WP(C)/4118/2017	ABDUL KADER Versus THE STATE OF ASSAM and 3 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, FINANCE(MR. B GOGOI) SC, PWD
52	WP(C)/4350/2020 FIXED	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
11)	MR A CHANDRAN	21-11-2022	To	22-11-2022
12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
14)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
15)	MR B SINHA	19-11-2022	To	03-12-2022

16)	MR. S BANIK	21-11-2022	To	22-11-2022
17)	MR. M SARANIA	21-11-2022	To	25-11-2022
18)	MR. S P ROY	21-11-2022	To	08-12-2022
19)	MR S S SHARMA	21-11-2022	To	25-11-2022
20)	MS L SHARMA	21-11-2022	To	25-11-2022
21)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
22)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday, 22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3151/2022	PINKU KUMAR MANDAL Versus THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM SC, FOREST
2	Bail Appln./3154/2022	VINOD KUMAR DOOHUN Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
3	Bail Appln./3167/2022	JUMAR ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
<u>MOTION</u>				
4	AB/3433/2022	ANAM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
5	Bail Appln./2206/2022 WITH CASE DIARY,	NAWAJI HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
6	Bail Appln./2425/2022 WITH CASE DIARY, FIXED,	MAHESH MARDI AND ANR. Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS M NIROLA	PP, ASSAM
<u>BAIL HEARING</u>				
7	AB/2129/2022 FIXED	MIR HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
8	AB/2726/2022	INAMUL HOQUE Versus THE STATE OF ASSAM	MR A DEKA	PP, ASSAM

9	AB/2902/2022 FIXED	MD ADBUL MANNAN Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
10	AB/3153/2022	SAHA ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
11	RSA/41/2015 WITH LCR, FIXED	BINDU BASINI ROY Versus KANAK BALA SARKAR WIDOW and 6 ORS	MR G P BHOWMIK MR. S S ROY MR. R HAZARIKA	MR. D K DAS (R1-R6) MR. M A SHEIKH (R1-R6) MR. M HOSSAIN (R1-R6) MR. S DUTTA (R1-R6) MS. F INTAZ (R1-R6) MR. K U AHMED (R1-R6)
	WITH MC/602/2015 in RSA/41/2015	BINDU BASINI ROY Versus KANAK BALA SARKAR WIDOW and 6 ORS	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	
12	WITH RSA/58/2019	SMTI BINDU BASINI ROY Versus HEIRS OF LATE DIJENDRA NARAYAN SARKAR KANAK BALA SARKAR and 5 ORS	MR.R HAZARIKA	MR DEBA KUMAR DAS MS. P BHUYAN MR. S DUTTA
13	I.A.(Civil)/2317/2019 FIXED in CRP/9154/2019	RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS	MR G P BHOWMIK MR. P K SARMA MS. B BHUYAN	MR S SARMA MR S SARMA
	WITH CRP/9154/2019 (Filing Number)	RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS- NIPA SHARMA AND 2 ORS. (F)		
14	SAO/2/2022 FIXED	ABDUL HASAN AND ANR. Versus UCO BANK	MR M H AHMED MS N SULTANA	
	WITH I.A.(Civil)/2145/2022 in SAO/2/2022	ABDUL HASAN AND ANR. Versus UCO BANK	MR M H AHMED MS N SULTANA	
15	I.A.(CrI.)/568/2022 WITH LCR 4 FILES, FIXED in CrI.A./67/2021	SALIM UDDIN @ SELIM UDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./67/2021	SALIM UDDIN @ SELIM UDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI (A-2) MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/135/2021 in CrI.A./67/2021	SALIM UDDIN @ SELIM UDDIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
HEARING				
16	CrI.A./92/2012 PART-HEARD, WITH LCR 3 FILES, P.B.-2, FIXED	GOBINDA MISHRA Versus STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM
17	RSA/151/2009 CAVT. NO. 857/2009 WITH LCR	ON THE DEATH OF KALIA KACHARI HIS LEGAL HEIRS MAKANI BARO DAU Versus DALIMI GARO and ANR	MS.N MODI MR.N KALITA MR.S DUTTA(Sr,Adv.) MR.S DUTTA MR.C SHARMA T GOSWAMI	S BARUAH M K BORAH (R-1) P P DAS M HAZARIKA (R-1)

18	RSA/115/2014 WITH LCR	GOBINDA KALITA and 2 ORS. Versus SARAT CH. KALITA	MR.B K BHAGAWATI MR.C C DEKA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG
19	MACApp./929/2018 WITH LCR, FIXED	MST OSSIA KHATOON ANR Versus M/S ORIENTAL INS CO. LTD AND ANR	MR. Z IQBAL MR. K KALITA	MS. N MODI (R1) MR SISHIR DUTTA (R1) MR. C SHARMA (R1) MR. SIDHANT DUTTA (R1)
20	Tr.P.(C)./68/2022	SMTI PHULESWARI BORO Versus NAYANTA ROHANG	MR H BARUAH MR P P PHUKAN	

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
11)	MR A CHANDRAN	21-11-2022	To	22-11-2022
12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
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18)	MR. S P ROY	21-11-2022	To	08-12-2022
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20)	MS L SHARMA	21-11-2022	To	25-11-2022
21)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
22)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5635/2017 FIXED	JABUL AHMED Versus ASSAM POWER DISTRIBUTION CO. LTDAPDCL and 6 ORS.	MR.S DAS MR.M DUTTA MR.P HAZARIKA	MR.N J DUTTA SC, APDCL
2	WP(C)/269/2020 FIXED	AJIT KUMAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	GA, ASSAM SC, REVENUE
3	WP(C)/1969/2020 CAVT. NO.0187/2020 FIXED	OIL AND GAS EMPLOYEES UNION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	MR S N SARMA SENIOR ADVOCATE (R5, R6) MR B D DAS (R-7) GA, ASSAM MR. P HAZARIKA MR. R HAZARIKA MR. M HUSSAIN (R5, R6) MR. K KALITA (R5, R6) MS. S GHOSH (R5, R6) FOR CAVEATOR SC, I O C
4	WP(C)/1037/2022 FIXED	PRANAB JYOTI DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
5	WITH WP(C)/1357/2022	BALURAM BORGHAIN @ BULU BORGHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM
6	WITH WP(C)/1881/2022	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. B M CHOUDHURY MR. U CHOUDHURY MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
7	WITH WP(C)/3737/2022	MD. FAKRUL ISLAM @ MAKHAN ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM

8	WITH WP(C)/4013/2022	AJAY BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA	GA, ASSAM
9	WITH WP(C)/5243/2022	PARAMANANDA RAI Versus THE STATE OF ASSAM AND 3 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM
10	WP(C)/1198/2022 FIXED	HASMOT ALI AND 14 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR D NATH, SR. GA, ASSAM, PWD MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE
11	WITH WP(C)/1109/2022	SOFIUR RAHMAN Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE MR. D NATH, SC, PWD
HEARING				
12	WP(C)/5897/2009 WITH WP(C)/1810/2014(D/O)	DR. DHANI RAM BARUAH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.T C CHUTIA MR.N BARUA MRP BHARDWAJ MS.B DEKA MR.M K CHOUDHURY	MR.B N SARMA GA, ASSAM (MS. M. BHATTACHARJEE) SR GA,ASSAM
13	WP(C)/1421/2014 FIXED	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY
14	WP(C)/3813/2021 CAVT. NO.04952/021, FIXED	JATIN SAIKIA Versus THE STATE OF ASSAM 7 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, PNRD GA, ASSAM MS D BORGHAIN MR. P GOHAIN FOR CAVEATOR
STAY MATTERS				
15	WP(C)/4884/2020	BAPOJITH LANGTHASA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD
16	WP(C)/2513/2022	OM PRAKASH KARNANI Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R4) MR. S CHETIA (r-2,3) MR H GUPTA (R-1 TO 4) ASSTT.S.G.I.
17	WP(C)/4794/2022	ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LIMITED Versus MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR. S KALITA (r-3) MR. S KAKATI (r-3) MR P DAS (r-3) SC, INDUSTRIES AND COMMERCE
18	WP(C)/5672/2022	PLABAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA ASSTT.S.G.I.
19	WITH WP(C)/5163/2022	GREEN VALLEY DIAGNOSTICS AND HOSPITALS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S R GOGOI MR. S CHETIA MR. J P MORE	SC, GST
20	WITH WP(C)/6166/2022	M/S TECHNOCOM Versus UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
11)	MR A CHANDRAN	21-11-2022	To	22-11-2022
12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
14)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
15)	MR B SINHA	19-11-2022	To	03-12-2022
16)	MR. S BANIK	21-11-2022	To	22-11-2022
17)	MR. M SARANIA	21-11-2022	To	25-11-2022
18)	MR. S P ROY	21-11-2022	To	08-12-2022
19)	MR S S SHARMA	21-11-2022	To	25-11-2022
20)	MS L SHARMA	21-11-2022	To	25-11-2022
21)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
22)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday,22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/84/2022 CAVT. NO.05602/022, FIXED	MD. ZULFIQUR ALI Versus MD. AZADUR RAHMAN HAZARIKA	MR. R BARUAH MR. A IQBAL	MS N RAHMAN (FOR CAVEATOR)
ORDERS				
2	I.A.(Civil)/1599/2018 FIXED in MACApp./363/2018 WITH MACApp./363/2018 WITH I.A.(Civil)/1601/2018 in MACApp./363/2018	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI DIPAK THAKURIA AND ANR NEW INDIA ASSURANCE CO. LTD. Versus SRI DIPAK THAKURIA AND ANR M/S NEW INDIA ASSURANCE CO.LTD Versus SRI DIPAK THAKURIA AND ANR	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR MS. R DEVI MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS. J TALUKDAR MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR MS. R DEVI	MR. M TALUKDAR
3	I.A.(Civil)/3853/2018 FIXED in MACApp./926/2018 WITH MACApp./926/2018	MD MAFIZ ALI Versus ORIENTAL INSURANCE CO LTD AND ANR MD MAFIZ ALI Versus ORIENTAL INSURANCE CO LTD AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. K K BHATTA MR. R C PAUL(R1) MS M BHARATI(R1) MS R DEVI MR. K K BHATTA MR. R C PAUL MS M BHARATI MS R DEVI
4	Review.Pet./98/2022 in MFA/14/2022 (D/O), WITH LCR, FIXED	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR Z MUKIT MR. H. BURAGOHAJIN MS A DEVI MS. H BORAH	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN

	WITH I.A.(Civil)/2089/2022 in Review.Pet./98/2022	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR H BURAGOHAIN MS A DEVI	
5	I.A.(Civil)/2965/2022 FIXED in CRP(IO)/228/2022	CHABI BANIK AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MS. J BHATTACHARJEE	SC. U.B.I. SC. UNION OF INDIA
	WITH CRP(IO)/228/2022	SMT. CHABI BANIK AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MS. J BHATTACHARJEE	MS. M DUTTA (r-4,5,6) GA, ASSAM MR. P K ROY (r-4,5,6) MR. S K CHAKRABORTY (r-4,5,6) MRS. A CHAKRABORTY (r-4,5,6) SC. U.B.I.
HEARING				
6	MFA/48/2006 WITH LCR	M/S NATIONAL INSURANCE CO. LTD. Versus LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
7	CRP/99/2014 WITH LCR, FIXED	TATA AIG LIFE INSURANCE COMPANY LTD. and 2 ORS. Versus SMTI SHIBANI DEB ROY	MR.P P DUTTA	MR.T H LASKAR MR.N DHAR MR .B MALAKAR
8	MACApp./126/2014 WITH LCR, FIXED	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MS.B SHARMA MR.D K NATH MS.Y DEKA	MS. R R SARMAH BARUAH (R1) MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	WITH MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
9	WITH MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.Y DEKA MR.D K NATH MS.B SHARMA	MS. R R SARMAH BARUAH (R1) MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
10	WITH MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	MS. R R SARMAH BARUAH (R1) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1471/2014 in MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	

11	MACApp./301/2014 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus MARAMI DAS and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MRS. S KHATANIAR (R-1,2) MR.P K DAS MRS. C DAS (R-1,2) MS S SARMA
12	MFA/24/2016 WITH LCR, FIXED	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH I.A./667/2016 in MFA/24/2016	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MR.N K DAS MS.N MEDHI MS.R R BORAH	
13	MFA/35/2016	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MSB DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
14	MACApp./128/2017 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus BIVA PAUL AND ANR.	MR.B C DAS MS.S ROY	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
15	MACApp./481/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI PABITRA KR. ROY PRODHANI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MD. S ALOM MR. L R MAZUMDER MR. J H LASKAR MR. J RAHMAN MD. M S ALAM MR. A Z AHMED MR I HOQUE
STAY MATTERS				
16	CRP(IO)/157/2022 FIXED	PUTHIMON @ JAHIRAN NESSA AND 3 ORS Versus ABDUL MALEK	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MS S DAS	MR. U C RABHA MR F U BARBHUIYA MR. S M SARMA

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
11)	MR A CHANDRAN	21-11-2022	To	22-11-2022
12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
14)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022

15)	MR B SINHA	19-11-2022	To	03-12-2022
16)	MR. S BANIK	21-11-2022	To	22-11-2022
17)	MR. M SARANIA	21-11-2022	To	25-11-2022
18)	MR. S P ROY	21-11-2022	To	08-12-2022
19)	MR S S SHARMA	21-11-2022	To	25-11-2022
20)	MS L SHARMA	21-11-2022	To	25-11-2022
21)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
22)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3148/2022	SANOWAR SHEIKH @ SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M HUSSAIN R I MONDAL	PP, ASSAM
2	Bail Appln./3150/2022	DIPAM DAS @ SAPUN DAS Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
3	Bail Appln./3155/2022	MD. ARFAN ALI Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR D SHARMA MR. M KALITA MR. N MALAKAR	PP, ASSAM
4	Bail Appln./3156/2022	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
5	Bail Appln./3161/2022	NURJAMAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
6	Bail Appln./3163/2022	AJIT SINGHO AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	
MOTION				
7	Crl.Pet./781/2022 AB 3510/2020, AB 798/2021(BOTH D/O)	ABHIRAM BORGHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
8	Crl.Pet./1024/2022 FIXED	ABDUS SALAM SHEIKH Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR A RAHMAN MR. S K DAHAL	PP, ASSAM
9	Crl.Pet./1087/2022	ABHIRAM BORGHAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI C. DEKA	PP, ASSAM
10	Crl.Pet./1126/2022 FIXED	PRVINDER KR YDAV @ PARVINDER KR YADAV Versus THE STATE OF ASSAM AND ANR	MR. B BARUAH MR S HUSSAIN	PP, ASSAM

11	Crl.Pet./1167/2022	AMITAV SENOWA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. G TAMULI MR P H KONWAR	PP, ASSAM
12	Crl.Pet./1168/2022	SUBRATA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
13	AB/3311/2022 FIXED	TARAMANI BIBI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
14	AB/3428/2022	JAKIR HUSSAIN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
15	AB/3429/2022	MD. ASHIQUL ISLAM @ ASHIK RABBANI Versus THE STATE OF ASSAM	MR. Z HAMMAD	PP, ASSAM
16	AB/3430/2022	JIABUR RAHMAN BARBHUIYA @ JIAUR RAHMAN AND 8 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B U LASKAR	PP, ASSAM
17	AB/3431/2022	UTTAM ROY AND 2 ORS Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
18	AB/3434/2022	HEMANTA GOGOI ALIAS KON GOGOI Versus THE STATE OF ASSAM	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. S AHMED	PP, ASSAM
19	AB/3435/2022	ASKAR ALI AND 4 ORS. Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./2756/2022 FIXED	DANDADHAR SARMA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
21	Bail Appln./2985/2022 FIXED	MD. MASHARUDDIN AND ANR. Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM
22	Bail Appln./3013/2022 FIXED	DHANJIT RAMCHIARY Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
<u>BAIL HEARING</u>				
23	AB/996/2022 FIXED	SHAHINUR ISLAM Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
24	AB/1501/2022	ABDUL MAJOM SK AND 6 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR E AHMED MR. S Z RAHMAN PP, ASSAM
25	AB/2655/2022	PRADIP BARMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
26	AB/2737/2022	RAJESH KRO AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
27	AB/2862/2022	EDISON NARZARY Versus THE STATE OF ASSAM	MR. M NATH MR. A ROY	PP, ASSAM
28	AB/2896/2022 FIXED	SOHEL MONDAL Versus THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
29	AB/2912/2022	MOINUL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
30	AB/2940/2022	MAHUYA KHANAM AND 6 ORS Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM

31	AB/2942/2022 FIXED	FIDUSUR REHMAN @ FIDUSUR RAHMAN Versus THE STATE OF ASSAM	MR Z ALAM	PP, ASSAM
32	AB/2967/2022	EDISON NARZARY Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
33	AB/2969/2022 FIXED	BURHAN UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
34	AB/2978/2022	TUFAYEL AHMED @ TUFAL AHMED Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
35	AB/2981/2022	SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
	WITH I.A.(CrI.)/647/2022 in AB/2981/2022	SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM	PP, ASSAM
36	AB/3005/2022 FIXED	NEELAM TAGO Versus THE STATE OF ARUNACHAL PRADESH	MR. A R TAHBILDAR MR. T T TARA	PP, A P
37	AB/3022/2022 FIXED	JIYABUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR A HUSSAIN MR. I U CHOWDHURY MR M RAHMAN	PP, ASSAM
38	AB/3025/2022	HABEJ ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
39	AB/3029/2022 FIXED	ALLAUDIN AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
40	AB/3032/2022 WITH CASE RECORD FIXED	SANJAY ARJYA AND 5 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
41	AB/3066/2022 FIXED	FIRUJA BEGUM AND ANR Versus THE STATE OF ASSAM	SIRAJ CHOUDHURY MS. S SULTANA	PP, ASSAM
42	AB/3135/2022	HARSH JYOTI BAISHYA Versus THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY MR S PAUL	PP, ASSAM
43	AB/3161/2022	ABUL SHEIKH @ ABUL SK Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
44	AB/3166/2022 FIXED	ALI AKABBAR KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
45	AB/3176/2022 FIXED	KHOLILUR RAHMAN Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
46	AB/3183/2022 FIXED	ANIL KR SAH AND ANR Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. P DUTTA MS. J BORO MR J DAS	PP, ASSAM
47	AB/3261/2022 FIXED	SOPIAR RAHMAN @ SOFIOR RAHMAN Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
48	AB/3279/2022 FIXED	NARLA @ NARECH SWARGIARY Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM

49	AB/3302/2022 FIXED	KIRTIMAN BISWAS Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
50	AB/3303/2022 FIXED	NIRONGKOSH BORO Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
HEARING				
51	W.P.(CrI.)/4/2019 FIXED	TUPE SUBHASH Versus THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR. M PHUKAN MR H BEZBARUA MR. U SARMA MS. P K DEVI	MS. B SARMA (C.G.C.) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
11)	MR A CHANDRAN	21-11-2022	To	22-11-2022
12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
14)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
15)	MR B SINHA	19-11-2022	To	03-12-2022
16)	MR. S BANIK	21-11-2022	To	22-11-2022
17)	MR. M SARANIA	21-11-2022	To	25-11-2022
18)	MR. S P ROY	21-11-2022	To	08-12-2022
19)	MR S S SHARMA	21-11-2022	To	25-11-2022
20)	MS L SHARMA	21-11-2022	To	25-11-2022
21)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
22)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday, 22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2507/2022 FIXED.	MOHAMMAD RAQIBUDDIN @ RAQIBUDDIN Versus THE UNION OF INDIA	MR. J ABBAS MR S T ADNAN	SC, DRI
2	Bail Appln./2917/2022 FIXED.	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR Versus THE UNION OF INDIA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NCB
3	Bail Appln./3107/2022 FIXED.	SUDHANGSU KUMAR Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
4	Bail Appln./3147/2022 B/O	MD. DANISH ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
5	Bail Appln./3153/2022	UTPAL GOGOI @ DHAN Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
6	Bail Appln./3158/2022	SUJAL SHEIKH AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. N AHMED MR R A AHMED MR M AHMED	PP, ASSAM
7	Bail Appln./3159/2022	ABDUL BATEN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A PARAMANIK MISS. R R KAKATI MR R KARIM MR. Y ALI	PP, ASSAM
8	Bail Appln./3160/2022	BINA YADAV Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
9	Bail Appln./3162/2022	BUDHIN GOHAIN Versus THE STATE OF ASSAM	MR. P TALUKDAR MS D ANGANA	PP, ASSAM
10	Bail Appln./3164/2022	RANJAN BRAHMA Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM

11	Bail Appln./3166/2022	SAHA ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M R KHANDAKAR	PP, ASSAM
<u>MOTION</u>				
12	CrI.Pet./1070/2022	MUSFEE SULTANA AHMED Versus THE STATE OF ASSAM AND ANR.	MR M RANA MR. J SAIKIA	PP, ASSAM
13	CrI.Pet./1165/2022	SHIKHA DEY Versus ABHIJIT INTERNATIONAL	MR. D P BORAH MR B PAUL	
14	CrI.Pet./1171/2022	MINTU KUMAR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A KHOUND	MR H K NATH PP, ASSAM
15	AB/3436/2022	OMAR FARUQUE Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
16	AB/3437/2022	JAHANGIR DHALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R ISLAM	PP, ASSAM
<u>ADMISSION</u>				
17	CrI.Pet./603/2020 FIXED	FAKRUL BAHAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR.	MR. B U LASKAR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY (R-2) MR J M SULAIMAN (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./2171/2022 WITH CASE DIARY, FIXED	HANIF ALI Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
19	Bail Appln./2248/2022 WITH CASE RECORD, FIXED.	UDDHAB KR BHARALI Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA	PP, ASSAM
20	Bail Appln./2455/2022 FIXED	MUKTADUL AMIN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
21	Bail Appln./2552/2022 FIXED	NUR MAHAMMAD SK., Versus THE STATE OF ASSAM	MR. S A AHMED MR F A AHMED A. KHANAM	PP, ASSAM
22	Bail Appln./2574/2022 FIXED	BIMAL DAS Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
23	Bail Appln./2690/2022 FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
24	Bail Appln./2714/2022 WITH CASE DIARY, FIXED	NIZAM UDDIN Versus THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
25	Bail Appln./2740/2022 FIXED	GOLJAR UDDIN AHMED @ RAJU AND ANR Versus THE STATE OF ASSAM	MR S DAS MR. H A SARKAR	PP, ASSAM
26	Bail Appln./2796/2022 FIXED	UTPAL KUMAR NATH Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
27	Bail Appln./2797/2022 FIXED	RAMIZ SHEIKH @ RAMIS SK Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
28	Bail Appln./2855/2022 FIXED	SENJAM NONGDREN KHOIMBA SINGH @ SONJAN NOTEN KHOMBA Versus THE STATE OF ASSAM	MS. S BHUYAN MS. S. PIENYU	PP, ASSAM
29	Bail Appln./2873/2022 FIXED	SURAJ DAS Versus NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY S. TALUKDAR	SC, NCB

30	Bail Appln./2892/2022 FIXED	NASHIR UDDIN MONDAL @ NASIR UDDIN MONDAL Versus THE STATE OF ASSAM	MR. R ISLAM MR G U AHMED	PP, ASSAM
	WITH			
31	Bail Appln./2744/2022	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR. M A MONDAL S I AKAND	PP, ASSAM
32	Bail Appln./2955/2022 FIXED.	LOTFOR RAHMAN @ ROCKY Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
	WITH			
33	Bail Appln./2874/2022	SHAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
34	Bail Appln./2979/2022 FIXED	NURUL ALI Versus THE STATE OF ASSAM	MR Z ALAM MR. S K DAHAL	PP, ASSAM
35	Bail Appln./3000/2022 WITH CASE DIARY, FIXED.	MD. AJJUL RAHMAN @ AZIZUL RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
36	Bail Appln./3020/2022 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR P K DAS MR P K DAS MR. M BARUAH	PP, ASSAM
37	Bail Appln./3043/2022 FIXED	DIGANTA BORO AND ANR Versus THE STATE OF ASSAM	MR J PAYENG MR G TAKU	PP, ASSAM
		BAIL HEARING		
38	AB/2175/2022 FIXED	FAKARUDDIN AHMED @ TUTU Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
39	AB/2226/2022 FIXED	AKHTER ALI @ AKTHAR ALI Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
40	AB/2365/2022 WITH CASE RECORD AND CASE DIARY, FIXED	JABIR AHMED Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
41	AB/2566/2022 B/O	RAMJAN KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
42	AB/2977/2022 FIXED	SABIDUR RAHMAN @ SABIDUR Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN	PP, ASSAM
43	AB/3112/2022 FIXED	OMPRAKASH HAZARIKA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	MR. D DOLEY PP, ASSAM
44	AB/3285/2022 FIXED.	SHAHADAT ALI Versus THE N F RAILWAY	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	SC, RAILWAY
45	AB/3310/2022 FIXED	SHYAM KISHORE RAI Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
46	AB/3314/2022 FIXED	JONTI HUSSAIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
47	AB/3327/2022 FIXED	MD. SARUKAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. M SAIKIA MS. A BORA	PP, ASSAM
48	AB/3332/2022 FIXED	SAIDUL SHEIKH AND ANR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM

49	AB/3336/2022 FIXED	AKKAS ALI BHUYAN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
HEARING				
50	CrI.A./265/2012 WITH LCR 4 FILES, P.B.-1, FIXED	RATUL DAS and 2 ORS Versus THE STATE OF ASSAM	MR.G C PHUKAN MR. K GOSWAMI (AMICUS CURIAE) MR.S K SINGH	PP, ASSAM
51	CrI.Pet./1089/2018 WITH LCR 1 FILE, FIXED	BRAJENDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR. R K PRADHAN MR. A K SAIKIA MR P CHOUDHURY MS B GOSWAMI	MR. R K MALAKAR (R2) MS. S R DEVI (R2) PP, ASSAM
52	I.A.(CrI.)/534/2022 WITH LCR 2 FILES, FIXED in CrI.Rev.P./263/2022 WITH CrI.Rev.P./263/2022	JHARNA BEGUM LASSKAR AND 3 ORS. Versus DALIM HUSSAIN MAZUMDER AND ANR. F DALIM HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR. D CHAKRABARTY	MR D CHAKRABORTY MS. R CHOUDHURY (r- 2,3,5) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR. J P SHARMA	21-11-2022	To	22-11-2022
8)	MR J SHARMA	21-11-2022	To	20-12-2022
9)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
10)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
11)	MR A CHANDRAN	21-11-2022	To	22-11-2022
12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
14)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
15)	MR B SINHA	19-11-2022	To	03-12-2022
16)	MR. S BANIK	21-11-2022	To	22-11-2022
17)	MR. M SARANIA	21-11-2022	To	25-11-2022
18)	MR. S P ROY	21-11-2022	To	08-12-2022
19)	MR S S SHARMA	21-11-2022	To	25-11-2022
20)	MS L SHARMA	21-11-2022	To	25-11-2022
21)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
22)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./19/2021 CRL.PET. 80/2022, CRL.PET. 880/2022(BOTH D/O), FIXED	RAJESH CHANDRABHANJI KINGRANI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. S SHARMA MR. M BISWAS MS M DAS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
2	Crl.Pet./415/2022 WITH LCR 1 FILE, FIXED	PRABHAT GOGOI Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR PP, ASSAM
ORDERS				
3	Crl.A./136/2022 WITH OFFICE NOTE, B/O	MD. GULZAR HUSSAIN @ GULJAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHOWDHURY	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI PP, ASSAM
	WITH I.A.(Crl.)/350/2022 in Crl.A./136/2022	MD. GULZAR HUSSAIN @ GULJAR HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	MR. S C BISWAS MR. P S BISWAS MS M DAS MS. R DEVI PP, ASSAM
HEARING				
4	Crl.Pet./918/2017 PART-HEARD, WITH LCR 3 FILES, FIXED	BARNABAS MILTON QUEAH Versus THE STATE OF ASSAM	MR. R P SARMAH MR.Z KAMAR MR.S BORA MR. D DOLEY MR.R SARMA MR.S M T CHISTIE	PP, ASSAM
5	Crl.A./13/2011 WITH LCR 4 FILES, P.B.-1	MD. NURUL HAQUE, Versus THE STATE OF ASSAM,	MR.A K PURKAYASTHA MR.M K MAJUMDAR MS.G D CHOUDHURY MRB J DAS	PP, ASSAM

6	Crl.A./111/2011 WITH LCR 4 FILES	RATAN DEB NATH AND ANR. Versus STATE OF ASSAM	MRH I CHOUDHURY MR.P K DEKA MR.I H LASKAR MR.N K DEKA MR. S ALAM	PP, ASSAM
7	Crl.A./129/2011 WITH LCR 4 FILES, P.B.-1	DHIRAJ DAS AND ANR. Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MR.F HAQUE MS.S KARMAKAR	PP, ASSAM
8	Crl.A./106/2012 WITH LCR 3 FILES	HASEN ALI Versus STATE OF ASSAM	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MRS.T SAIKIA	PP, ASSAM
9	Crl.Pet./974/2014 WITH LCR 5 FILES	BUBUL BORBORA Versus SMTI RUPANJALI BARUA	MR.D BARUAH MS.P HANDIQUE	MR.A M BORA AMICUS CURIAE PP, ASSAM LEGAL AID COUNSEL MRS.R BORO BORA
WITH				
10	Crl.Rev.P./311/2014	BUBUL BORBORA Versus SMTI RUPANJALI BARUA BORBORA	MR.D BARUA MS.P HANDIQUE	LEGAL AID COUNSEL MRS.R BORO BORA
11	I.A.(Crl.)/477/2017 WITH LCR 5 FILES in Crl.A./253/2017	MD NUR MAHAMMAD Versus THE STATE OF ASAM and ANR	MR.B RAHMAN MR.R DE MR.S CHOUDHURY	PP, ASSAM
WITH				
	Crl.A./253/2017	MD NUR MAHAMMAD Versus THE STATE OF ASAM and ANR	MR.B RAHMAN MR.R DE MR.S CHOUDHURY	PP, ASSAM
12	Crl.Pet./126/2021 WITH LCR 1 FILE, FIXED	SHAJEDUL KARIM SARKAR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	MD R ISLAM MR D N SARMA S K DAS PP, ASSAM
13	Crl.Pet./16/2022 WITH LCR 1 FILE	NASIR UDDIN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. S Z B AKLAS	PP, ASSAM
14	Crl.A./129/2022 WITH LCR 5 FILES, FIXED	RAHAM ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM
WITH				
	I.A.(Crl.)/332/2022 in Crl.A./129/2022	RAHAM ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM
<u>STAY MATTERS</u>				
15	Crl.Pet./572/2022	BOLIN BORGHAIN Versus THE STATE OF ASSAM AND ANR	MR. S MITRA MR A K BORO	PP, ASSAM
16	Crl.Pet./644/2022	GANGA PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	MR A ISLAM (r-2) PP, ASSAM
17	Crl.Pet./665/2022	MD. ABUL KALAM @ ABUL KALAM @ ABDUL KALAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY MR. I U CHOWDHURY	MR. A K TALUKDAR MR. S ISLAM S. I. KHAN PP, ASSAM
18	Crl.Pet./736/2022	LAKHYADHAR BHARALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. C S RAY PP, ASSAM
19	Crl.Pet./817/2022 WITH LCR 1 FILE	MRINAL KANTI ROY Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
20	Crl.Pet./828/2022 WITH LCR 2 FILES	RAJEN TERON Versus THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM

21	Crl.Pet./1011/2022	AMITAV SENSUA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. G TAMULI MR P H KONWAR	PP, ASSAM
22	Crl.Pet./1042/2022	PRABIR CHANDRA PAUL @ BADAL PAUL Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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12)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
13)	MR. S SARMA	21-11-2022	To	24-11-2022
14)	MR. A BHATTACHARYA	22-11-2022	To	22-11-2022
15)	MR B SINHA	19-11-2022	To	03-12-2022
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17)	MR. M SARANIA	21-11-2022	To	25-11-2022
18)	MR. S P ROY	21-11-2022	To	08-12-2022
19)	MR S S SHARMA	21-11-2022	To	25-11-2022
20)	MS L SHARMA	21-11-2022	To	25-11-2022
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22)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
23)	MS R SAHA	21-11-2022	To	25-11-2022
24)	MR A GOENKA	21-11-2022	To	30-11-2022
25)	MR R GOENKA	21-11-2022	To	30-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 22nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3149/2022	MUSSTT BHANU BEGUM Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
2	Bail Appln./3152/2022	DEBESWAR BORAH Versus THE STATE OF ASSAM	MR. R SARMA MR. R GOGOI	PP, ASSAM
3	Bail Appln./3165/2022	GAUTAM RAJBONGSHI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MS R DEKA	PP, ASSAM
<u>MOTION</u>				
4	Crl.Rev.P./554/2022	MD. SOBAHAN ALI Versus AYESHA KHATUN	MR. B CHOWDHURY	
5	Crl.Pet./1166/2022	RUPAK KUMAR GOSWAMI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA MR D DEKA	PP, ASSAM
6	AB/3432/2022	JUWEL ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
<u>ADMISSION</u>				
7	Crl.Pet./1403/2019 FIXED, WITH LCR 2 FILES	PANKAJ KHATANIAR @ KATANIAR Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS	MR. J AHMED (R-2) MS A HUSSAIN (R-2) PP, ASSAM
8	Crl.A./311/2022	MD. KHALIL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. R DEV MS. S BARAT	PP, ASSAM
	WITH I.A.(Crl.)/736/2022 in Crl.A./311/2022	MD. KHALIL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. R DEV MS. S BARAT	PP, ASSAM
<u>BAIL HEARING</u>				
9	AB/1853/2022 FIXED	AMIR ALI Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM

10	AB/2387/2022 FIXED	SMT. RUBI SAHA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
11	AB/2405/2022 FIXED	KIMNEINENG MANGTE Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
12	AB/2455/2022 FIXED	SABBIR HUSSAIN CHOWDHURY AND 3 ORS Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY MR M DEY	PP, ASSAM
13	AB/2498/2022	JALANDHAR KUMAR SINGH @ JALANDHAR KUMAR @ JALANDHAR SINGH AND 4 ORS Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	
14	AB/2689/2022	HAFIZUR RAHMAN @ HIFZUR RAHMAN Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA MR. A KAKATI	PP, ASSAM
15	AB/2888/2022 FIXED	RABINDRA BORTHAKUR Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
16	AB/3020/2022 FIXED	MD ASRAFUL ALI Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID	PP, ASSAM
17	AB/3042/2022 FIXED	RATO DOYE Versus THE STATE OF ASSAM	MR. B HALDAR	PP, ASSAM
	WITH			
18	AB/2574/2022	DIPLU TAID AND 4 ORS Versus THE STATE OF ASSAM	MR. B HALDAR R L CHUTIA	PP, ASSAM
19	AB/3125/2022 FIXED	RANJAN GOGOI Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
20	AB/3188/2022 FIXED	BISHNU SONAR Versus THE STATE OF ASSAM	MR H K DAS MR. U PATHAK	PP, ASSAM
21	AB/3265/2022 FIXED	HABIBUR RAHMAN AND 8 ORS. Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
22	AB/3313/2022 FIXED	DILDAR RAJEK Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR A RAZZAK	PP, ASSAM
			HEARING	
23	Crl.Rev.P./323/2009 FIXED, Crl Petn. 347/2010 (D/O)	XXX Versus IN RE - MR. JOGESWAR BORAH		MR.K K MAHANTA MRJ PAYENG MR.K KONWAR MR.M K BORO MR.M HUSSAIN MR.N K KALITA
	WITH			
24	Crl.Rev.P./347/2009	XXX Versus IN RE - MR. JOGESWAR BORAH,V		MR.B PATHAK
25	Crl.A./27/2011 WITH LCR 2 FILES, FIXED	UNION OF INDIA, Versus SUSHIL AGARWAL and 2 ORS,	H K DAS U K GOSWAMI	MR.M MAHANTA MS.R DEKA MR.R DUBEY
26	Crl.Pet./684/2017 FIXED, WITH LCR 1 FILE	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND ANR	MS.B CHOUDHURY	MR.D K DASR-2 MR.Z ALAM(R-2) MR. E AHMED(R-2) MR.N D SARMA(R-2) PP, ASSAM
27	Crl.Pet./1196/2018 FIXED	ABDUL KADIR Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI	MR G R A MOTTAQUEE PP, ASSAM

28	Crl.Pet./1267/2019 B/O, WITH LCR 1 FILE	DURGESWAR BORUAH Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. B DAS	MR. N UDDIN (R2) MS. M DAS (R2) PP, ASSAM
29	Crl.Pet./1268/2019 B/O, WITH LCR 1 FILE	SUDIPTA BORUAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. B DAS	MR. N UDDIN (R2) MS. M DAS (R2) PP, ASSAM
30	Crl.A./67/2022 WITH OFFICE NOTE, LCR 3 FILES WITH I.A.(Crl.)/186/2022 in Crl.A./67/2022 WITH	IKRAM ALI Versus THE STATE OF ASSAM AND ANR. IKRAM ALI Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	PP, ASSAM PP, ASSAM
31	Crl.A./69/2022 WITH I.A.(Crl.)/188/2022 in Crl.A./69/2022	KAMAL ALI Versus THE STATE OF ASSAM KAMAL ALI Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED MD. S M RAHMAN MR. R AHMED	PP, ASSAM PP, ASSAM
32	I.A.(Crl.)/457/2022 in Crl.Rev.P./317/2022 WITH Crl.Rev.P./317/2022 FIXED	NIPUL OJAH Versus INUL OJAH INUL OJAH Versus NIPUL OJAH	MR. S ALIM MR. I CHOUDHURY R L CHUTIA	R L CHUTIA MR. S ALIM

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